

November, 1957 are given in the statement placed on the Table of Lok Sabha. [See Appendix VIII, annexure 156]. Figures for the months December 1957 to March 1958 are not yet ready.

Export of Wool and Woollen Goods

3465. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the countries from which we are facing competition in the wool and the woollen goods in foreign markets; and

(b) whether there has been any decrease or increase in their export in 1957-58?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) In regard to Raw Wool the competition is mainly from Pakistan, Persia, Iraq and Iran are the main competitors for Handloom carpets and rugs and U.K., U.S.A., Belgium and Ireland for Powerloom carpets and rugs. In woollen fabrics competitive imports are mainly from Japan, U.K. and Italy.

(b) Figures of exports for 1957-58 are available for the 8 months ending November, 1957, only, and compared to the corresponding period in 1956-57 there was an improvement.

Export of Sewing Machines

3466. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the countries from which we are facing competition in the export of sewing machines; and

(b) whether there has been any increase or decrease in the export of sewing machines during 1957?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Mainly from Japan, U.S.A., U.K. and West Germany.

(b) There has been an increase.

Village Housing Projects in Punjab

3467. Shri Daljit Singh: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Village Housing Projects allotted to the Punjab State during 1958-59; and

(b) the number proposed to be allotted during the Second Five Year Plan period for that State?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). The number of villages allotted to the Punjab for setting up of Village Housing Projects during 1958-59 is 60 (including 20 allotted to them last year). The allocation for the Plan period is 200 villages.

Central Training Institutes of Instructors

3468. Shri Daljit Singh: Will the Minister of Labour and Employment be pleased to state:

(a) the number of the Central Training Institutes of Instructors at present in Punjab with capacity of each; and

(b) the number of such institutes to be opened during the Second Five Year Plan period in Punjab?

The Deputy Minister of Labour (Shri Abid Ali): (a) Nil.

(b) At present there is no proposal for establishing any such Institute in Punjab.

Manufacture of Wooden Toys

3469. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have a proposal to develop training in the manufacture of wooden toys in Kangra district of the Punjab; and

(b) if so, the amount sanctioned by Government as grant and loan in this regard?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No, Sir.

(b) The question does not arise.

Land Acquisition in Delhi

3470. { Shri P. L. Barupal:
Shri Chandak:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that certain colonisers in Delhi have represented to Government against its land acquisition policy; and

(b) if so, what is the nature of their complaint?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) The Government have received representations from housing societies and individuals protesting against its acquisition of land in the Ring Road area in Delhi.

(b) The nature of the complaints are:

(i) Government should not acquire the land which has been purchased by individuals and/or societies for the construction of houses. If at all it is acquired, they should be given alternative plots of land for building purposes.

(ii) Government acquisition of land which has been purchased by societies and individuals would amount to discouraging construction of houses by individuals which is the declared aim of the Government.

(iii) The agriculturists who are affected by the Government acquisition have protested that the acquisition of land will throw them out of their means of livelihood and homestead. Before

the land is acquired, they should be provided with alternative land for construction of their houses and for cultivation purposes.

Land Acquisition in Delhi

3471. Shri Chandak: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Government are considering to revise their policy of land acquisition in Delhi for the construction of houses; and

(b) if so, what are the details?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) At present, there is no proposal to revise the Government's policy of land acquisition in Delhi.

(b) Does not arise.

All India Handloom Board

**3472. Shri Tangamani:
Shri S. M. Banerjee:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal to shift the Headquarters of the All India Handloom Board from Bombay to some place in the South;

(b) what is the number of looms covered by the co-operatives in the States of Andhra, Madras and Kerala; and

(c) the total number of looms at present coming under the co-operatives throughout the country?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No, Sir

(b) The number of looms in the co-operative sector in the following states were as under as on 31-12-1957:

Andhra	..	2,57,149
Madras	..	2,03,738
Kerala	..	40,605

(c) 11,72,995 as on 31-12-1957.